

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2470
ANSWERED ON- 22/03/2023

ELECTRIFICATION OF ENTIRE NH NETWORK

2470. MS. SUSHMITA DEV:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) the deadline by when electrification of the entire National Highway network will be achieved;
- (b) whether it is a fact that India would need 20 Lakh EV charging points by 2030 to support the growing EV market; and
- (c) if so, what actions Government plans to take to increase the number of charging points in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) National Highways Authority of India (NHAI) through National Highways Logistics Management Limited (NHLML) is developing Wayside Amenities (WSAs) across National Highways / Expressways in which the provision for EV Charging is a mandatory facility. However, no proposal for electrification of the entire National Highway network is under consideration.

(b) and (c) 1. To increase the number of Charging stations in the country, Ministry of Power has issued revised consolidated Guidelines & Standards for the Charging Infrastructure for Electric Vehicles on 14.01.2022 (amended on 07.11.2022). The key features of the Guidelines and Standards are as below:

- (i) Tariff for supply of electricity for Public Charging Station (PCS) shall be a single part tariff and shall not exceed “Average Cost of Supply” till 31st March, 2025.
- (ii) DISCOMs may leverage on funding from the Revamped Distribution Sector Scheme (RDSS) under ‘Part A – Distribution Infrastructure’ for the general upstream network augmentation necessitated due to the upcoming charging infrastructure in various areas. The cost of such works carried out by the DISCOMs with the financial assistance from Government of India under Revamped Scheme shall not be charged from the consumers for Public Charging Stations for EVs.

(iii) Housing societies, Malls, Office Complexes, Restaurants, Hotels, etc. are allowed to install PCS for charging of vehicles including charging of visitor's vehicles permitted to come in its premises.

(iv) Charging stations meant for 100% in-house/captive utilization are free to choose charging specifications as per requirement.

(v) DISCOMs have been directed to provide electricity connection to Public Charging Station (PCS) in accordance with the timelines specified in the "Electricity (Rights of Consumers) Rules 2020".

(vi) The connection for a PCS shall be provided within 7 days in metro cities, 15 days in other municipal areas and 30 days in rural areas. Appropriate Commission may specify a lesser time limit than the aforementioned limit.

(vii) Any PCS/chain of charging station may also obtain electricity from any generation company through open access. Open access shall be provided within 15 days for this purpose. Only cross subsidy charges (not more than 20% as per Tariff Policy Guidelines), transmission charges and wheeling charges shall be applicable.

(viii) Guidelines also include the details of requirements of Public Charging Infrastructure (PCI), PCI for long range EVs and/or heavy duty EVs, Location of PCS, Database of Public EV charging stations, Tariff for supply of electricity to EV PCS and service charge at PCS.

(ix) Due to high cost of rent for land and chargers, provisions of land at promotional rates for PCS have been provided in the Guidelines. Land available with Government/Public entities shall be provided to Government/Public entity on a revenue sharing basis at a fixed rate of Rs.1/kWh (used for charging) to be paid to the land owning agency, initially for a period of 10 years.

2. The Ministry of Heavy Industries launched the Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015. At present, Phase-II of FAME India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. Ministry of Heavy Industries has sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under Phase II of FAME India Scheme has also been sanctioned.

3. National Highways Authority of India (NHAI) through National Highways Logistics Management Limited (NHLML) is developing Wayside Amenities (WSAs) across National Highways / Expressways in which the provision for EV Charging is a mandatory facility. Till date 156 WSA sites have been awarded and 38 nos. WSA sites have been made operational.
